

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 22.10.2018 (Monday)
Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, the Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts &Ors. Vs. Sibi C. K. &Ors.	RajendraSinghvi	Gopinath Menon

11:30 A.M

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

1.	Comp. App (AT) (Ins) No. 190 of 2017	D Srinivasulu and Anr. Vs. Dr. Reddy's Laboratories Ltd.	Saurav Roy	Vijayshree Pattnaik
2.	Comp. App. (AT) (Ins) No. 242 of 2018	Francis John Kattukaran Vs. The Federal Bank Ltd. &Anr.	Gaurav Nair	Abhishek Anand-R1 George V.M.-R2
3.	I.A. No. 1643 of 2018 in Comp. App. (AT) No. 328 of 2018	Anand Gupta & Ors. Vs. BDR Builders & Developers Pvt. Ltd. & Ors.	Vipul Ganda	Saurabh Kirpal
4.	Transfer C.A. (AT) (Compt.) No. 01 of 2017 Compt. (Execution) Case (AT) No. 01/2018 (Old Compensation Application No. 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd &Anr.	Bina Gupta	Pallavi S. Shroff

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 586 of 2018	Earth Infrastructure Ltd. Vs. Deepak Khanna	Atin Shankar Rastogi	
6.	Comp. App. (AT) (Ins) No. 624 of 2018	Lotus Three Development Ltd. Vs. Axis Bank Ltd. & Anr.	P.P. Hegde	
7.	Comp. App. (AT) (Ins) No. 631 of 2018	Gandhar Oil Refinery India Ltd. Vs. Sapphire Equities Pvt. Ltd.	Nithin Saravanan	
8.	Comp. App. (AT) (Ins) No. 632 of 2018	Centrum Capital Limited Vs. Shriram EPC Limited	Atul Sharma	

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9.	Comp. App. (AT) (Ins) No. 637 of 2018	Maharashtra Seamless Ltd. Vs. K.K. Lakshminarayana & Ors.	Divij Kumar	
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For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 412 of 2018	N. Lingusamy Vs. Shriram City Union Finance Ltd & Anr.	M.A. Venkata Subramanian	Brajesh Kumar Mishra
11.	Comp. App. (AT) (Ins) No. 451 of 2018	Medisetty Venkata Rattaiah Vs S Muthu Raju & Ors.	A S Satish kumar	Arvind (R2)
12.	Comp. App. (AT) (Ins) No. 482 of 2018	Sunil Kumar Rishi Vs. Debashis Chakravarty	R. Sudhinder	Hursat Singh
13.	Comp. App. (AT) (Ins) No. 564 of 2018	Axis Bank Ltd Vs Deepa Venkat Ramani	Sanjeev Pathak	Utkarsh Singh

12:00 noon

For Hearing

14.	Comp. App. (AT) (Ins) No.289 of 2017 Part Heard	Srei Equipment Finance Ltd. Vs. Sree Metaliks Ltd.	DivakarMaheshwari	GauriRasgotra, RounakDhillon, AnanyaDhov
15.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI & Anr.	Anubhav Mardikar	Ankit Jam

2:00 PM

For Hearing (Part Heard)

16.	Comp. App. (AT) (Ins) No. 198 of 2018	Tata Steel Ltd. Vs. Liberty House Group Pte. Ltd. & Ors.	Pratap Singh	PrachiJohri (R1), Misha (R2)
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3:00 PM

For Admission (After Notice) (In Chamber)

17.	Comp. App. (AT) No. 270 of 2018	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
18.	Comp. App. (AT) No. 271 of 2018	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Himanshu Vij	Abhishek Rao
19.	Comp. App. (AT) No. 329 of 2018	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao

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After the above

For Hearing (Part Heard) (In Court)

20.	Comp. App. (AT) (Ins) No. 521 of 2018	Pushpa Shah & Anr. Vs. IL & FS Financial Services Ltd. & Anr.	Misha Rohtagi Mohta	Vinek Shetty
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1. Notice Board
 2. Reception
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By Order

15-10-18
Joint Registrar